

POST OFFER PUBLIC ANNOUNCEMENT

UNDER REGULATION 18 (12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 (AS AMENDED), FOR THE PUBLIC SHAREHOLDERS OF

LYKIS LIMITED

(FORMERLY GREENLINE TEA & EXPORTS LIMITED)

Registered Office: 14, N. S. Road, Sathi Chamber, 3rd Floor, Room No. 314B, Kolkata, West Bengal – 700 001.

Tel: 033 – 2262 5265; Email ID: lykisho@lykisgroup.com

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, on behalf of the Acquirer & PAC, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011") in connection with the Open Offer ("Offer") made by the Acquirer & the PAC. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on March 09, 2015 in The Financial Express (English – All Editions), Jansatta (Hindi – All Editions), Navshakti (Marathi – Mumbai Edition) and Ek Din (Bengali – Kolkata Edition) with respect to the aforementioned Offer

1	Name of the Target Company	Lykis Limited			
2	Name of the Acquirer(s) and PAC	Acquirer : Kedia Securities Pvt Ltd ("KSPL") PAC: Mr. Vijay Kedia			
3	Name of the Manager to the Offer	Aryaman Financial Services Limited			
4	Name of the Registrar to the Offer	R & D Infotech Private Limited			
5	Offer Details				
a	Date of Opening of the Offer	June 08, 2015 (Monday)			
b	Date of Closure of the Offer	June 19, 2015 (Friday)			
6	Last Date of Payment of Consideration	July 02, 2015 (Thursday)			
7	Details of Acquisition	Proposed in the Offer Document		June 02, 2015 (Tuesday)	
7.1	Offer Price	₹ 40		₹ 40	
7.2	Aggregate number of shares tendered	47,85,861		11,46,100	
7.3	Aggregate number of shares accepted	47,85,861		11,46,100	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 19,14,34,440		₹ 4,58,44,000	
		Number	In %	Number	In %
7.5	Shareholding of the Acquirer & PAC before Agreements / Public Announcement	45,67,718	24.81%	45,67,718	24.81%
7.6	Shares Acquired by way of Agreements	Nil	Nil	Nil	Nil
7.7	Shares Acquired by way of Open Offer	47,85,861	26.00%	11,46,100	6.23%
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post offer share holding of Acquirer & PAC	93,53,579	50.81%	57,13,818	31.04%
	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
7.10	Number	1,38,39,437	90,53,576	1,38,39,437	1,26,93,337
	In %	75.19%	49.19%	75.19%	68.96%

The Acquirer (including the Directors of the Acquirer) and the PAC jointly and severally accept the responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirer and the PAC laid down in the SEBI (SAST) Regulations, 2011 and subsequent amendments made thereof.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company.

The capitalized terms not defined herein will have the same meaning as defined in the PA, DPS, Addendum and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged. This Post Offer Public Announcement is being issued in all the aforesaid newspapers in which the DPS was appeared.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER AND THE PAC

ARYAMAN
FINANCIAL SERVICES LTD

ARYAMAN FINANCIAL SERVICES LIMITED

(CIN No.: L74899DL1994PLC059009)

60, Khatau Building, Alkesh Dinesh Modi Marg,

Opp. P. J. Towers (BSE Building), Fort, Mumbai – 400 001.

Tel: 022 – 2261 8264 / 2261 8635; Fax: 022 – 2263 0434

Website: www.afsl.co.in Email: info@afsl.co.in

Contact Person: Mr. Deepak Biyani

Place: Mumbai

Date: July 07, 2015